

Central Administrative Tribunal, Principal Bench, New Delhi

O.A.No.40/2004
M.A.No.42/2004

(V)

**Hon'ble Mr.Justice V.S. Aggarwal, Chairman
Hon'ble Mr.S.A. Singh, Member(A)**

New Delhi, this the 3rd day of February, 2005

1. **National Federation of the Blind
Through Its General Secretary
Mr. S.K. Rungta,
Having its registered office at
2721, Chowk Sangtrashan,
Pahar Ganj,
New Delhi.**
2. **Anil Kumar Singh,
S/o Shri Suraj Pal Singh,
C/o National Federation of the Blind,
2721, Chowk Sangtrashan,
Pahar Ganj,
New Delhi**

....Applicants

(By Advocate: None)

Versus

1. **Dept. of Health & Family Welfare,
Govt. of NCT of Delhi,
Through its Secretary,
9th Level, Delhi Secretariat,
I.P. Estate, New Delhi**

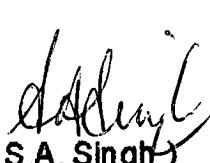
....Respondents

(By Advocate: Mrs.Renu Georege)

Order(Oral)

Justice V.S. Aggarwal, Chairman

The matter had been listed on 10.1.2005. There was no appearance on behalf of the applicants. Position once again is the same. Resultantly, the O.A. is dismissed for non-prosecution.


(S.A. Singh)
Member(A)


(V.S. Aggarwal)
Chairman

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